

# **Central Administrative Tribunal Principal Bench**

**OA No.1009/2017  
MA No.4157/2017  
MA No.3311/2017**

New Delhi, this the 13<sup>th</sup> day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Brijesh Pal Singh, Age 46, Group 'B'  
S/o Ramswarup Singh  
R/o 55, Metro Apartment  
Jahangir Puri  
New Delhi-110033.

Office Address  
Vice-Principal  
Kendriya Vidyalaya  
Pragati Vihar  
New Delhi-110003. ....Applicant

(By Advocate: Shri Lokesh Kumar)

vs.

1. Kendriya Vidyalaya Sangathan  
Through Commissioner  
18, Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi-110016.
2. Central Board of Secondary Education  
Through Chairman, Shiksha Kendra 2  
Community Center, Preet Vihar,  
Delhi-110092.
3. Director (Misc. Examination)  
Central Board of Secondary Education  
PS 1-2, Institutional Area  
I.P. Extension, Patparganj  
Delhi-110092. ..Respondents

(By Advocate: Sh. K.M. Singh)

**ORDER (ORAL)****Justice Permod Kohli :-****MA No.4157/2017**

Through the medium of this MA, the applicant seeks withdrawal of OA No.1009/2017. The MA is allowed. Accordingly, the OA is dismissed as withdrawn along with all ancillary Applications.

**(K.N. Shrivastava)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

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